GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 134 TO BE ANSWERED ON THE 26TH JULY, 2022

ORGANIC FARMING

*134. SHRI SHANKAR LALWANI: DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state:

(a) the number of organic agricultural products which have been exported during each of the last three years and the current year along with the details thereof;

(b) the details of steps being taken by the Government to promote organic farming; and

(c) the area of land which has been covered under organic farming in the country at present, State wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 134 DUE FOR ANSWER ON 26.07.2022 REGARDING "ORGANIC FARMING".

(a) to (c): 18 category of organic agricultural products have been exported during each of the last three years under National Programme for Organic Production (NPOP). The number of organic agricultural products and their quantity exported during each of the last three years is given at **Annexure I**.

Government has been promoting organic farming through dedicated schemes namely Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development in North East Region (MOVCDNER). Farmers are provided financial assistance of Rs 31000/ ha / 3 years under PKVY and Rs 32500/ ha/ 3years under MOVCDNER for organic inputs such as seeds, bio-fertilizers, bio-pesticides, organic manure, compost/ vermi-compost, botanical extracts etc. Apart from this, support is also provided for Clusters/ Farmers Producers Organization (FPO) formation, training, certification, value addition and marketing of their organic produce. Organic cultivation on either side of River Ganga under Namami Gange of National Mission of Clean Ganga (NMCG), and Large Area Certification have also been introduced under PKVY to increase area under organic farming.

Bhartiya Prakritik Krishi Padhati (BPKP), under Paramparagat Krishi Vikas Yojana (PKVY) is also being implemented since 2020-21 to promote traditional indigenous practices. The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. Under BPKP, financial assistance of Rs 12200/ha for 3 years is provided for cluster formation, capacity building and continuous handholding by trained personnel, certification and residue analysis.

At present, 59.12 lakh ha area has been brought under organic farming as certified by National Programme for Organic Production (NPOP) and Participatory Guarantee System (PGS). The State-wise total land under organic farming is given at **Annexure – II.**

The number of organic agricultural products and their quantity exported during each of the last three years

		2019-20	2020-21	2021-22
S.No.	Category	Quantity (In MT)	Quantity (In MT)	Quantity (In MT)
1	Oil Seeds	100815.431	84072.655	59168.419
2	Processed Food	405383.993	655986.206	281190.452
3	Cereals & Millets	48677.636	59907.788	58513.835
4	sugar	41940.889	40541.511	21932.591
5	Spices & Condiments	8053.304	10022.276	7957.918
6	PULSES	4829.606	8781.97	5433.505
7	Теа	6210.893	6164.236	6060.466
8	Dry Fruits	3714.483	3658.167	3433.509
9	Coffee	4584.913	4381.514	3916.192
10	Others	5429.048	655.775	668.767
11	Medicinal Plant Products	2806.056	4230.57	4072.861
12	Flowers	346.548	190.133	243.293
13	Fresh Fruits & Vegetables	511.286	1404.315	1580.125
14	FODDER	4999.128	6876.943	4972.904
15	Tuber Products	495.953	1042.85	922.138
16	Essential oil	145.332	219.314	188.346
17	Miscellaneous	53.459	42.025	62.08
18	Oils & Oleoresins	0.44	1.441	2.999

Source: APEDA

State-wise total land under organic farming certified by NPOP and PGS- India till 2021-22.

S. No.	State	Under NPOP Certification	Under PGS certification	
1.	Andhra Pradesh	47922.42	206000.00	
2.	Arunachal Pradesh	12636.64	380.00	
3.	Assam	18102.94	4400.00	
4.	Bihar	30941.01	24600.00	
5.	Chhattisgarh	18856.46	109000.00	
6.	Goa	12669.88	10080.00	
7.	Gujarat	154950.14	2000.00	
8.	Haryana	3198.95	400.00	
9.	Himachal Pradesh	11160.55	17700.00	
10.	Jammu & Kashmir	30675.58	560.00	
11.	Jharkhand	58870.14	23940.00	
12.	Karnataka	96188.88	20900.00	
13.	Kerala	43676.54	96380.00	
14.	Ladakh	7280.37	10000	
15.	Lakshadweep	895.513	2700.00	
16.	Madhya Pradesh	1504950.14	175560.00	
17.	Maharashtra	1133570.30	32160.00	
18.	Manipur	14628.42	600.00	
19.	Meghalaya	27508.74	900.00	
20.	Mizoram	19038.89	680.00	
21.	Nagaland	14269.27	480.00	
22.	Delhi	12.948	10000.00	
23.	Odisha	488904.77	44800.00	
24.	Pondicherry	21.505	160.00	
25.	Punjab	7564.60	7000.00	
26.	Rajasthan	488904.77	123000.00	
27.	Sikkim	75475.28	3000.00	
28.	Tamil Nadu	52305.73	8240.00	
29.	Telangana	39200.47	13800.00	
30.	Tripura	12081.63	1000.00	
31.	Uttar Pradesh	70946.65	78580.00	
32.	Uttarakhand	89670.88	140540.00	
33.	West Bengal	7280.37	2400.00	
34.	Daman Diu & Dadar	-	11100	
	Nagar			
35	Andaman & Nicobar	-	1360.00	
36	Chandigarh	-	1300	
	Total	4726714.74	1185700	
Grand total		5912414.74		

Source: NPOP (APEDA)

PGS (NCONF)